

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/63/2019-Judl./12

Dated Shillong, the 06th August 2019

In partial modification of the Constitution of Benches dated 30.05.2019, as notified under memo no. HCM.III/63/2019-Judl./4A, Hon'ble the Chief Justice is pleased to constitute **Single Bench** for **Wednesday, 14th August 2019, Friday, 16th August 2019** and **Monday, 19th August 2019** as under.

SINGLE BENCH

COURT ROOM No. 1

HON'BLE THE CHIEF JUSTICE

(FROM 10:30 AM)

All Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge.

Take note that Division Bench cases fixed on the aforesaid dates, if any, shall now be taken up on **Tuesday, 20th August 2019**.

By order,


REGISTRAR GENERAL

Memo No. HCM.III/63/2019-Judl./ 12 A

Dated Shillong, the 06th August 2019

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The President/ Secretary, High Court Bar Association, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. All Court Masters concerned for information.
7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
8. Notice Board.
9. Office File.


REGISTRAR GENERAL

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6/8/19